

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4953/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 19 July, 2022.

Sub: **Casual leave.**

Ref:- No. DJ(G) 7462 dated 11.07.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.07.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 12.07.2022 till the morning of 14.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/4954/dated , 19-07-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)